(ख) कितने मुकदमे चलाए गये स्रोर उनमें जो कम से कम स्रोर स्रधिक से स्रधिक सजाये दो गई, उनका न्यौरा क्या है ?

†[Seizure of illicit liquor in Delhi

- *221. SHRI RAM SAHAI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the quantity of illicit liquor seized in Delhi in 1966-67; and
- (b) the number of cases prosecuted, and the details of the maximum and minimum punishment awarded in those cases?]

गृहकार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरग शुक्ल): (क) 41869 बोवलें रे(28-2-67 तक)।

(ख) इन स्रविध के दौरान पजीकृत 2277 मामलों में से स्रव एक 1949 में मुकदमा चलाया गया जिनमें से 603 मामलों में सजा हुई । न्यायालयों द्वारा दिया गया स्रिधिक से स्रिधिक दड 18 मास का कठोर कारावाम तथा 2,000 रू० जुनीना स्रौर कम से कम दड, केवल एक ही मामले में, चेतावनी देकर छोड़ दिया जाना था।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) 41869 bottles (up to 28-2-67).

(b) Of the 2277 cases registered during the period, 1949 have so far been prosecuted, ending in the conviction in 603 cases. The courts have imposed punishment ranging from 18 months R. I. with a fine of Rs. 2,000 to a warning in a single case.]

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PERSONS DETAINED UNDER D. I. R.

- *222. SHRI NIREN GHOSH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of persons arrested and detained under the Defence of India Rules in Jammu and Kashmir in 1966-67;
- (b) the number of such detained persons who were released in 1966-67; and
- (c) whether the question of releasing Sheikh Abdullah is presently under Government's consideration?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) The information has been asked for from the State Government, but has not been received. It will be laid on the Table of the House when received.

(c) There is no proposal at present for removing the restrictions on Sheikh Abdullah,

ब्रिटिश म्यूजियम में कीमती तथा दुर्लभ भारतीय वस्तुएं

*223. श्री निरंजन वर्मा : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

- (क) ब्रिटिश म्यूजियम, लन्दन में इस समय भारत की ऐसी कितनी कीमती तथा दूर्लभ वस्तुएं पडी हुई है जिन्हें ब्रिटिश काल में भारत से वहा भेजा गया था;
- (ख) उनमे से कितनी वस्तुग्रों को लौटाने के लिए भारत सरकार ने ब्रिटिश सरकार में ग्रनरोध किया है;
- (ग) कौन-कौन सी वस्तुग्रों को ब्रिटिश मरकार ने लौटाने से इनकार कर दिया है; ग्रौर
- (घ) इस संबंध में भारत सरकार की क्या प्रतिकिया है ? ॗ

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†[PRECIOUS AND RARE INDIAN ARTICLES IN BRITISH MUSEUM

*223. SHRI NIRANJAN VARMA: Will the Minister of EDUCATION be pleased to state:

- (a) the number of the precious and rare Indian articles lying at present in the British Museum, London, which were sent there from India during the British regime;
- (b) for how many of the articles Government of India have requested the British Government for return;
- (c) what are the articles which the British Government have refused to return: and
- (d) what is the reaction of the Government of India in this regard?

शिक्षा मंत्रालय में राज्य मंत्री (प्रो० शेर सिंह): (क) से (घ) सुचना एक वित की जा रही है। मिलते ही सभा पटल पर रख द। जाएगी।

†[THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH): (a) to (d) The information is being collected and will be laid on the Table of the House as soon as it is collected.]

MORE POLYTECHNICS IN DELHI

*224. SHRI D. THENGARI: Will the Minister of EDUCATION be pleased to State whether Government have any proposal to open more Polytec'mics in Delhi in the future?

THE MINISTER OF EDUCATION (DR. 7 RIGUNA SEN): No, Sir.

AMOUNT ALLOTTED TO PUNJAB FOR EDUCATIONAL FACILITIES DUR-ING FOURTH PLAN

to Questions

*225. SHRI NARINDAR SINGH BRAR: Will the Minister of EDU-CATION be pleased to state:

- (a) the total amount allotted Punjab for expanding educational facilities in the State during Fourth Five Year Plan period; and
- (b) what was the demand made by the Punjab Government in this regard?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) Planning Commission has finally allocated a sum of Rs. 27.02 crores for the Fourth Five Year Plan of the Punjab State for Education, including Technical Education. The allocation has been accepted by the State Government.

(b) The draft Plan of the State visualised an outlay of Rs. crores for Education, including Technical Education.

REPORT OF THE WAGE BOARD FOR COLLIERY WORKERS

*226. SHRI BANKA BEHARY DAS Will the Minister of LABOUR AND REHABILITATION be pleased state:

- (a) whether the Wage Board colliery workers (Coal Wage Board) has submitted its report to the Government;
- (b) if so, what are the main recommendations of this Board:
- (c) whether Government taken any decision on these recommendations; and
- (d) if not, what are the reasons for the same?

^{† []} English translation.